

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/3398/2021**

This the 03rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Radha Sham, Age 33 years, S/o Sh. Puloo Ram, R/o Jatwal, Tehsil Hiranagar, District Kathua.

.....Applicant

(Advocate:- Ms. Manpreet Kour for Ms. Surinder Kour)

**Versus**

1. State of Jammu and Kashmir, through Chief Secretary, Govt. of J&K, Civil Secretariat, Jammu/Srinagar and 179 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant submits that she has no instruction from her client.

2. Despite the case being listed in the regular cause list, the applicant has not appeared to prosecute the case. Accordingly, the T.A. is dismissed due to non prosecution.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**